

Securities Appellate Tribunal  
IN THE COURT OF :Hon.Ms.MeeraSwarup,Tech.Member  
TECHNICAL MEMBER  
CIVIL CAUSE LIST OF DATE :05/02/2024

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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**MENTION-COURTCODE-MENTION0502- 11.00AM -11.05 AM**

**889-ADMISSION-CODE-SAMCOAO- AT11.06 AM**

1	SEBI Appeal	216/2023	Mr. Vikas Rajpal Vs. SEBI AND ORS	HAREKRISHNA MISHRA AND KAILASH RATHOD, ADVOCATE
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Sub Matter(Disposed) : Misc. Application/0000161/2023  
Sub Matter(Disposed) : Misc. Application/0000502/2023  
Sub Matter(Disposed) : Misc. Application/0001603/2023

**105-ADMISSION-CODE-REGISTRATIONDECLINED-11.07 AM**

2	Misc. Application	74/2024	RAY TRADING PVT. LTD.-INTERIM RELIEFS Vs. SEBI	Suresh Gupta, Advocate
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(Main Matter Number :SEBI Appeal/0000091/2024)

	SEBI Appeal	91/2024	RAY TRADING PVT. LTD. Vs. SEBI	Suresh Gupta, Advocate
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Sub Matter : Misc. Application/0000074/2024

**792-ADMISSION-COURTCODE-TRADEREVERSAL-AT 11.08 AM**

3	SEBI Appeal	92/2024	RASHI EQUISEARCH PVT. LTD. Vs. BSE LTD.	Kamal Agrawal AR- Appellant
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**937-ADMISSION-CODE-GDRCALS-AT11.09 AM**

4	SEBI Appeal	93/2024	RAVI CHILIKURI Vs. SEBI	Adv. Monica Mayekar
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Sub Matter : Misc. Application/0000128/2024  
Sub Matter : Misc. Application/0000129/2024

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	128/2024	RAVI CHILIKURI-EXEMPTION Vs. SEBI (Main Matter Number :SEBI Appeal/0000093/2024)	Adv. Monica Mayekar
	Misc. Application	129/2024	RAVI CHILIKURI-DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000093/2024)	Adv. Monica Mayekar
<b><u>796-DISPOSAL-COURTCODE-NSECOLOCATION-AT11.10 AM</u></b>				
5	SEBI Appeal	747/2021	MASTER CAPITAL SERVICES LIMITED Vs. SEBI	Advocate Vikas Gupta i/b Jural LLP
	SEBI Appeal	203/2022	ADROIT FINANCIAL SERVICE PVT. LTD. Vs. SEBI Sub Matter(Disposed) : Misc. Application/0000655/2022	Prakash Shah and Associates
	SEBI Appeal	381/2022	PACE STOCK BROKING SERVICES PVT. LTD. Vs. SEBI	Prakash Shah and Associates
	SEBI Appeal	55/2023	Tower Research Capital Markets India Pvt. Ltd. Vs. SEBI Sub Matter(Disposed) : Misc. Application/0000245/2023	Trilegal
<b><u>928-DISPOSAL-COURTCODE-INSPECTION-AT11.11 AM</u></b>				
6	SEBI Appeal	486/2023	NUVAMA CLEARING SERVICES LIMITED Vs. NSE CLEARING LIMITED	Wadia Ghandy and Co.

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<b><u>787-DISPOSAL-COURTCODE-SCORES-AT11.12 AM</u></b>				
7	SEBI Appeal	528/2023	D B REALTY LIMITED AND ORS. Vs. SEBI	MINDSPRIGHT LEGAL
Sub Matter(Disposed) : Misc. Application/0000786/2023				
Sub Matter(Disposed) : Misc. Application/0000801/2023				
Sub Matter : Misc. Application/0000942/2023				
Sub Matter(Disposed) : Misc. Application/0001589/2023				
	Misc. Application	942/2023	SEBI DELAY IN REPLY Vs. D B REALTY LTD AND ORS	K.ASHAR AND CO.
(Main Matter Number :SEBI Appeal/0000528/2023)				
<b><u>839-DISPOSAL-COURTCODE-GDRTEXMO-AT11.13 AM</u></b>				
8	SEBI Appeal	646/2023	European American Investment Bank AG Vs. SEBI	GANESH AND CO- ADV
Sub Matter(Disposed) : Misc. Application/0000947/2023				
Sub Matter : Misc. Application/0000737/2023				
Sub Matter : Misc. Application/0000738/2023				
	Misc. Application	737/2023	European American Investment Bank AG-DELAY Vs. SEBI	GANESH AND CO- ADV
(Main Matter Number :SEBI Appeal/0000646/2023)				
	Misc. Application	738/2023	European American Investment Bank AG -STAY Vs. SEBI	GANESH AND CO- ADV
(Main Matter Number :SEBI Appeal/0000646/2023)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	689/2023	ARUN PANCHARIYA Vs. SEBI	SANDEEP WADHAWAN LAW OFFICES
	Sub Matter :	Misc. Application/0000750/2023		
	Sub Matter(Disposed) :	Misc. Application/0000751/2023		
	Misc. Application	750/2023	ARUN PANCHARIYA-Interim Relief Vs. SEBI	SANDEEP WADHAWAN LAW OFFICES
	(Main Matter Number :SEBI Appeal/0000689/2023)			
	SEBI Appeal	873/2023	Arun Panchariya Vs. SEBI	SANDEEP WADHAWAN Adv
	Sub Matter(Disposed) :	Misc. Application/0001186/2023		
	Sub Matter(Disposed) :	Misc. Application/0001187/2023		
	SEBI Appeal	922/2023	Texmo Pipes and Products Ltd Vs. SEBI	LPHA Corporate Legal Adv
	Sub Matter :	Misc. Application/0001341/2023		
	Misc. Application	1341/2023 ( /0000 )	Texmo Pipes and Products Ltd -Delay in filing the Appeal Vs. SEBI	LPHA Corporate Legal Adv
	(Main Matter Number :SEBI Appeal/0000922/2023)			